

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.03.2020 (WEDNESDAY)

COURT OF CHAIRPERSON

10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Compt. App. (AT) No. 16 of 2019	All India Online Vendors Association. Vs. Competition Commission Of India & Ors.	Nidhi Khanna	Sonali Charak

10:40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 190 of 2019	Deloitte Haskins & Sells LLP. Vs. Union of India Through Ministry of Corporate Affairs & Ors. With	Mahesh Agarwal	Raunak Dhillon-R1 Aayushi Sharma- R4&5 V.P. Singh-R6&7 Misha-Rohatgi 17,18,19&21
2.	Comp. App. (AT) No. 193 of 2019	Kalpesh J. Mehta. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Aayushi Sharma	Raunak Dhillon Niti Jain-R4&6
3.	Comp. App. (AT) No. 194 of 2019	Udayan Sen. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Aayushi Sharma	Raunak Dhillon
4.	Comp. App. (AT) No.195 of 2019	Shrenik Baid & Ors. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Misha Rohatgi Mohta	Raunak Dhillon
5.	Comp. App. (AT) No. 196 of 2019	N Sampath Ganesh. Vs. Union of India, Ministry of Corporate Affairs & Ors. With	Vinati Kastia	Raunak Dhillon

6.	Comp. App. (AT) No. 197 of 2019	BSR & Associates LLP. Vs. Union of India, Ministry of Corporate Affairs & Ors With	Vinati Kastia	Raunak Dhillon
7.	Comp. App. (AT) No. 205 of 2019	Milind Patel. Vs. Union of India Through Ministry of Corporate Affairs & Ors. With	Surekha Raman	Siddhant Sharma
8.	Comp. App. (AT) No. 206 of 2019	Neera Saggi. Vs. Union of India & Ors. With	Avinash Tripathi	Karan Khanna
9.	Comp. App. (AT) No. 207 of 2019	Rajesh Kotian. Vs. Union of India & Ors. With	Radhika Gautam	Karan Khanna
10.	Comp. App. (AT) No. 211 of 2019	Manu Kochhar. Vs. Union of India Ministry of Corporate Affairs & Anr. With	Harsh Kesharia	Karan Khanna
11.	Comp. App. (AT) No. 212 of 2019	Deepak Jagdish Pareek Vs. Union of India, Ministry of Corporate Affairs With	J.Shekhar	Karan Khanna
12.	Comp. App (AT) No. 214 of 2019	Surinder Singh Kohli. Vs. Union of India, Ministry of Corporate Affairs & Ors. With	Shiv Kumar Suri	Karan Khanna
13.	Comp. App (AT) No. 215 of 2019	Uday Ved. Vs. Union of India & Ors. With	Sanjay Asher	Karan Khanna
14.	Comp. App (AT) No. 221 of 2019	Subhalakshmi Panse. Vs. Union of India & Ors. With	Shiv Kumar Suri	Karan Khanna
15.	Comp. App. (AT) No. 222 of 2019	Udayan Sen. Vs. Union of India Through Ministry of Corporate Affairs & Ors. With	Aayushi Sharma	Karan Khanna Aditya Chatterjee- R6&7 Pooja M. Saigal- R13 Debarshi Bhuyan- R14

16.	Comp. App. (AT) No. 223 of 2019	Kalpesh Mehta Vs. Union of India through Ministry of Corporate Affairs & Ors. With	Aayushi Sharma	Karan Khanna Aditya Chatterjee Pooja M. Saigal- R13 Debarshi Bhuyan- R14
17.	Comp. App. (AT) No. 224 of 2019	Deloitte Haskins & Sells LLP. Vs. Union of India through Ministry of Corporate Affairs & Ors. With	Mahesh Agarwal	Karan Khanna Aditya Chatterjee Debarshi Bhuyan- R14
18.	Comp. App. (AT) No. 225 of 2019	Shahzaad Dalal Vs. Union of India through Ministry of Corporate Affairs & Ors. With	Vivek Jain	Karan Khanna-R1
19.	Comp. App. (AT) No. 230 of 2019	C.Sivasankaran. Vs. Union of India Ministry of Corporate Affairs, through Regional Director & Ors. With	Ajith S.Ranganathan	George Varghese
20.	Comp. App. (AT) No. 285 of 2019	Renu Challu Vs. Union of India & Ors.	Diwakar Maheshwari	Siddharth Sharma

For Orders (Fixing date of Hearing)

21.	TA(AT) (Competition) No. 46 of 2017 (Old Appeal No. 53/2015) Part Heard	Chemist & Druggist Association, Goa Vs. CCI & Ors.	Nakul Mohta	Harsh Peechara (R1-CCI), Ashish Kothari (R- 3), M.M. Sharma (R-4)
22.	Competition Appeal (AT) No. 23 of 2017 Part Heard	Khanduja Coal Transport Co. Vs. Competition Commission of India & Ors. With	Amar Ramani Jatin Kumar	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
23.	Competition Appeal (AT) No. 24 of 2017 Part Heard	B. Himmat Lal Agrawal Vs. CCI & Anr. With	Anubhav Mardikar	Ankit Jam
24.	Competition Appeal (AT) No. 26 of 2017 Part Heard	Punjab Transport Co. & Anr. Vs. Competition Commission of India & Anr. With	Arunava Mukherjee	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
25.	Competition Appeal (AT) No. 27 of 2017 Part Heard	Jasbir Singh Saini, Proprietor of Praveen Transport Vs. CCI With	T. Sundar Ramanathan	Dushyant K Mahant (R-1) Uddyam Mukherjee (R-2)

26.	Competition Appeal (AT) No. 28 of 2017 Part Heard	KanhhaiyalalKhandelwal VS. CCI & Anr. With	T. SundarRamanathan	AnupamSanghi (R-1) UddyamMukherjee (R-2)
27.	Competition Appeal (AT) No. 29 of 2017 Part Heard	KanhhaiyalalKhandelwal, partner of Khandelwal Transport Vs. CCI & Anr. With	T. SundarRamanathan	AnupamSanghi (R-1) Uddyam Mukherjee (R-2)
28.	Competition Appeal (AT) No. 30 of 2017 Part Heard	Punya Coal Road Lines Vs. Competition Commission of India & Anr. With	NakulMohta	Arjun Krishnan (R-1) Uddyam Mukherjee (R-2)
29.	Competition Appeal (AT) No. 35 of 2017 Part Heard	Avaneesh Logistics Pvt. Ltd. & Anr. Vs. CCI & Anr. With	Ankita Chaudhary Rathi	Arjun Krishnan (R-1) UddyamMukherjee (R-2)
30.	Competition Appeal (AT) No. 36 of 2017 Part Heard	Khandelwal Earth Movers &Anr. Vs. CCI & Anr. With	Johnson Subba	Arjun Krishnan (R-1) UddyamMukherjee (R-2)
31.	Competition Appeal (AT) No. 37 of 2017 Part Heard	Bimal Kumar Khandelwal & Anr. Vs. CCI & Anr. With	Johnson Subba	Uddyam Mukherjee (R-2)
32.	Competition App. (AT) No. 16 of 2018 Part Heard	SSV Coal Carriers Pvt. Ltd. & Anr. Vs. CCI & Anr.	Jaspreet Singh Rai	Arjun Krishnan (R-1), Ankit Jain(R2)
33.	Competition Appeal (AT) No. 05 of 2018 Part Heard	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Anr.	AchyuthAjith Kumar	Anurag Mathur (R2)

For Orders

34.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors. With	Anuradha Sharma	Lalit Bhasin
35.	Contempt Case (AT) No. 02 of 2019 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	Lalit Bhasin
36.	Comp. App (AT) (Ins) No. 1220 of 2019 & I.A No. 17 of 2020	India Power Corporation Ltd. Vs. Meenakshi Energy Ltd Through Resolution Professional R. Ravi Shankar Devarakonda & Ors. With	Arijit Mazumdar	Biswajit Dubey

37.	Comp. App. (AT) (Ins) No. 1450 of 2019	Debasish Som Vs. Meenakshi Energy Ltd. Through Resolution Professional R. Ravi Shankar Devarakonda & Anr. With	Arijit Mazumdar	Bishwajit Dubey
38.	Comp. App. (AT) No. 271 of 2019	State Bank of India. Vs. India Power Corporation Ltd. & Ors.	Sumit Attri	Rishav Banerjee
39.	Comp. App. (AT) (Ins) No. 241 of 2020 (With Defects)	Pradip Kumar Chaudhuri Vs. Dagcon (India) Pvt. Ltd. Through its Resolution Professional, Bimal Agarwal	Saurabh Jain	
40.	Comp. App. (AT) (Ins) No. 242 of 2020	LC Core Opportunities Fund Vs. Cerestra Advisors Pvt. Ltd. & Anr. With	Vaibhav Mishra	Vipul Kumar
41.	Comp. App. (AT) (Ins) No. 243 of 2020	LC Core Opportunities Fund Vs. Cerestra Advisors Pvt. Ltd. & Anr.	Vaibhav Mishra	Vipul Kumar

For Admission (Fresh Case)

42.	Comp. App. (AT) (Ins) No. 129 of 2020	Mukesh B. Ambani Vs. Ingenia FZE & Ors.	Pratishka Sharma	Amish tandon
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11:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 179 of 2019	State Bank of India & Anr. Vs. Visa Infrastructure Ltd.	PBA Srinivasan	V.V.V Shastri

Note: The Court will rise at 12:00 Noon.

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1. Notice Board
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4. Website: www.nclat.nic.in

By Order
-sd/-

Registrar